

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR

Respondent(s)

(with interim relief and office report)

Date : 14/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Wadhwa, Adv.
Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent no.1 is
already on record.

Service is complete in respect of respondent no.2 but
none has entered appearance.

Matter stands complete. Registry to process the matter
for being listed before the Hon'ble Court as per rules.

(SURAJIT DEY)
Registrar